

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4473
ANSWERED ON:20.08.2010
EXPORT ORIENTED UNITS
Sinh Dr. Sanjay

Will the Minister of FINANCE be pleased to state:

- (a) the state wise number of cases of violation and action taken by the Government on Export Oriented Units under the provision of Foreign Trade (Development & Regulations) Act, 1992, Customs Act, 1962 and Central Excise Act, 1944 during each of the last three years and current year.
- (b) The details of outcome thereof; and
- (c) The steps taken or proposed to be taken to minimise cases of violation of relevant laws in such units.

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S PALANIMANICKAM)

- (a) to (c):The information is being collected and will be laid on the Table of the House.